

**HIGH COURT OF JAMMU AND KASHMIR**  
**(Office of the Registrar General at Srinagar)**

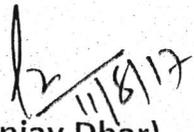
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**C I R C U L A R**

No: 58 Dated: 11/08/2012

All the Stenographers, Private Secretaries and Secretaries attached to the Hon'ble Chief Justice/Hon'ble Judges shall print the Judgments/Orders in the Judicial cases on one side of A-4 size paper (with watermark) with font style "Times New Roman", font size 14 in 1.5 space with margins 1.00" on top, 0.75" on bottom, 1.25" on left side and 0.75" on right side.

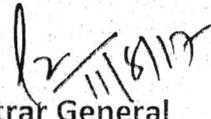
By Order.

  
 (Sanjay Dhar)  
 Registrar General

No. 18/72-98/95 Dated: 11/08/2012

Copy to the:

1. Principal Secretary to Hon'ble the Chief Justice
2. Registrar Vigilance, High Court of J&K, Srinagar
- 3-4. Registrar Judicial, High Court of J&K, Srinagar/ Jammu  
 .....for information.
5. Secretary/Bench Secretary to Hon'ble the Chief Justice, for information and compliance.
6. Secretary /Bench Secretary to,  
 Hon'ble Mr. Justice \_\_\_\_\_  
 ...for information and compliance.

  
 Registrar General